

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.499 of 2022

Meena Devi @ Meena Gupta @ Pramila Gupta

... .. Appellant/s

Versus

Mukti Nath Gupta

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Mohammad Sufyan
For the Respondent/s : Mr. Adesh Raj

CORAM: HONOURABLE MR. JUSTICE NANI TAGIA
and
HONOURABLE MR. JUSTICE SUNIL DUTTA MISHRA
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE NANI TAGIA)

6 27-01-2026 Learned counsel for the appellant is not prepared
with the case.

2. List this appeal on 10.02.2026 enabling learned
counsel for the appellant to prepare the case and argue on merit.

(Nani Tagia, J)

(Sunil Dutta Mishra, J)

Amrendra/-

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